

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO.1568
ANSWERED ON 15.12.2023

CONSTRUCTION OF ROB AND RUB

1568 SHRI G.V.L. NARASIMHA RAO:

Will the Minister of RAILWAYS be pleased to state:

- (a) number of Road Over Bridges (ROBs) and Road Under-Bridges (RUBs) constructed to eliminate level crossings during the last five years, Year-wise, State-wise;
- (b) existing Government's policy, proposed policy changes and funding pattern to replace level crossings with ROBs/RUBs, separately for manned and unmanned line crossings;
- (c) number of manned and unmanned level crossings in Visakhapatnam city of Andhra Pradesh;
- (d) technical feasibility assessment, plans made, if any, for replacing existing railway crossings in Visakhapatnam with ROBs/RUBs, details separately for each crossing; and
- (e) reasons for delay in construction of proposed ROB, RUB projects in Visakhapatnam, details, separately, for each crossing?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1568 BY SHRI G.V.L. NARASIMHA RAO ANSWERED IN RAJYA SABHA ON 15.12.2023 REGARDING CONSTRUCTION OF ROB AND RUB

(a): Total. 6409 nos. Road Under Bridges/ Road Over Bridges (RUBs/ROBs) have been constructed since 01.04.2018 (upto Oct' 2023) over Indian Railways which include construction of ROBs/RUBs in lieu of LCs. The details of ROBs and RUBs constructed (including ROBs/RUBs constructed in lieu of LCs) since 01.04.2018 (upto Oct' 2023), year-wise and State-wise are as under:-

(Figure in Nos.)

SN	State	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (upto Oct'23)	Total
1	Andhra Pradesh	132	79	89	33	85	11	429
2	Arunachal	0	0	0	0	0	0	0
3	Assam	7	64	40	50	9	5	175
4	Bihar	26	67	21	82	108	39	343
5	Chandigarh	0	0	0	0	0	0	0
6	Chhattisgarh	11	18	17	5	14	4	69
7	Delhi	1	0	1	2	0	0	4
8	Goa	1	0	0	9	0	0	10
9	Gujarat	136	150	94	97	94	36	607
10	Haryana	41	32	42	33	79	66	293
11	Himachal Pradesh	0	1	0	0	0	1	2
12	Jammu & Kashmir	1	0	4	0	0	0	5
13	Jharkhand	51	37	22	30	51	17	208
14	Karnataka	75	81	37	28	37	12	270
15	Kerala	6	5	9	12	5	7	44
16	Madhya Pradesh	89	62	101	93	75	35	455
17	Maharashtra	122	53	106	84	109	46	520
18	Mizoram/Manipur/Nagaland	1	11	4	4	7	3	30
19	Orissa	62	36	27	22	36	11	194
20	Puducherry	0	0	0	0	0	0	0
21	Punjab	51	45	48	20	21	10	195
22	Rajasthan	241	267	126	57	87	53	831
23	Tamilnadu	121	55	56	39	60	14	345
24	Telangana	45	60	58	86	34	5	288
25	Tripura	16	0	0	0	0	0	16
26	Uttar Pradesh	182	159	195	169	122	39	866
27	Uttarakhand	4	3	7	1	2	0	17
28	West Bengal	55	30	29	38	32	9	193
	TOTAL	1477	1315	1133	994	1067	423	6409

(b): Elimination of level crossings (LCs) is an ongoing process to improve safety and mobility, and mostly done by providing Road over Bridges (ROBs)/ Road under Bridges (RUBs) in lieu of

LCs or through direct closure (for low traffic LCs) or by diversion of road traffic to nearby ROB/RUB/ LC.

Railway has revised the policy of sanctioning & execution of road crossing works on 02.03.2023. The salient features are as under:-

1. Elimination of LCs is taken up by Railway at its own cost in phases depending on its priority, feasibility and availability of funds (except LCs on National Highway Corridors and LCs where State Govt. / Road Owning Authority/Local Authority want to take up the works at their own cost).
2. Priority of LC elimination is based on its impact on safety in train operations, mobility of trains and impact for road users, feasibility of execution and cost considerations.
3. Work should be executed on single entity basis by railway. In case any road owning authority/State Govt wants then railway may permit them to execute the work on single entity basis.

All Unmanned level crossings (UMLCs) on Broad Gauge (BG) network of Indian Railway have already been eliminated by 31.01.2019. Only 559 UMLCs on Meter Gauge (MG) and Narrow Gauge (NG) sections exist on Indian Railways, which are planned for elimination during Gauge conversion of the sections.

(c): There are total 5 nos. manned Level Crossing (MLCs) & Nil unmanned Level crossing in Visakhapatnam city of Andhra Pradesh.

(d): The works of construction of ROB/RUB in lieu of LC no. SS-1, SP-1, SP-5 & BM-4 of Visakhapatnam city of Andhra Pradesh have already been sanctioned. They are at various stages of planning & execution. The work of preparation of Technical Feasibility Report (TFR)/ Detailed Project Report (DPR) for the construction of ROB at LC no. SP-6 has been taken up.

(e): Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions of the region etc. All these factors affect the completion time of the projects / works. The issues are resolved by conducting co-ordination meetings with concerned State Govt. authorities as and when arise.
